

by the Department of Community Development under the leadership of Shri V. Ramanathan, Member of the Board of Revenue, Orissa, in 1967, to undertake a detailed study of the part played by the Panchayati Raj Institutions and Community Development Agencies in basic land reform measures has submitted its report ;

(b) if so, its main recommendations and Government's reaction thereto ; and

(c) whether a copy of the Study Team's report will be laid on the Table ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY) : (a) Yes, Sir.

(b) and (c). Copies of the Study Team's Report have already been laid on the Table of the House. The Report is under consideration of the Government.

#### Expansion of Hindustan Cables Ltd.,

\*317. SHRI S. K. TAPURIA :  
SHRI S. K. KOTHARI :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 2470 on the 28th November, 1968 and state :

(a) whether a final decision has been taken regarding the expansion of Hindustan Cables Ltd. or whether Government propose to meet their requirements of the telephone cables through private sector ; and

(b) if so, the nature thereof ?

THE MINISTER OF INFORMATION AND BROADCASTING, AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA) : (a) No, Sir. The Matter is under active consideration of the Govt. and a final decision has not been taken so far.

(b) Does not arise in view of (a) above.

#### Sugarcane Prices

\*318. SHRI BABURAO PATEL :  
SHRI YASHPAL SINGH :  
SHRI S. C. SAMANTA :

SHRI VISHWA NATH  
PANDEY :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that sugarcane prices have been again revised ;

(b) if so, the present prices, State-wise, with a list of previous ones ;

(c) the reasons for revision in such short time ;

(d) the details of the long-range policy and principles followed by Government in the matter of sugarcane crop, sugar making mills and the distribution and sale of sugar, with details of State controls at various stages ;

(e) whether the policy is aimed at giving enough sugar at a cheap price to the Indian consumer ; and

(f) if so the reasons for rise in sugar prices and fluctuations thereon steps taken to stabilise the prices ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir. The statutory minimum price of sugarcane fixed for the season 1968-69 has not been revised but the factories are generally paying more than the minimum price.

(b) A statement showing the State-wise minimum prices of sugarcane notified for 1968-69 and the comparative price for 1967-1968 is laid on the table of the Sabha. [Placed in Library. See No- LT-216/69].

(c) Does not arise.

(d) Central Government's long-range policy in regard to sugar administration is directed towards ensuring a fair price to the sugarcane growers and creating conditions for the mills to enable them to maximise sugar production. As regards distribution and sale of sugar, the Central Government releases every month fixed quotas of levy sugar to the State Governments for controlled distribution at fixed prices. The State Government fix whole sale and retail prices on the basis of the ex-factory prices of sugar, the actual transport charges and incidental expenses including a suitable margin of profit to the wholesalers and retailers. The actual scale

of distribution and other arrangements for equitable distribution have been left to be decided upon by the State Governments on the basis of their local conditions.

(e) and (f). The present policy is intended to ensure to the consumers a major portion of their sugar requirement at reasonable prices. It is also in the interests of the sugarcane growers and the industry. The prices of sugar in the open market are determined by demand and supply.

#### Procurement of Foodgrains in U.P.

\*319. SHRI R. K. AMIN : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the U.P. Co-operative Federation has demanded that its 203 Marketing Societies and 1,400 Seed Stores should be given monopoly rights for procurement of foodgrains ; and

(b) if so, the reaction of the Central Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). Uttar Pradesh Co-operative Federation has offered the State Government its Services to work as purchasing agents in rabi procurement at centres where co-operative marketing societies are working. This is under consideration by the Food Corporation of India to whom the State Government have proposed to entrust the procurement work. The policy of the F.C.I. is to utilise the services of the co-operatives as far as possible.

#### उत्तर प्रदेश के पूर्वी जिलों में बेरोजगारी

\*320. श्री राम स्वरूप विद्याधी : क्या भ्रम, रोजगार तथा पुनर्वासि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश के पूर्वी जिलों में व्यापक रूप से बेरोजगारी फैली हुई है; और

(ख) यदि हां, तो बढ़ती हुई बेरोजगारी की इस समस्या को हल करने के लिए रोजगार के अधिक प्रवसर उपलब्ध करने के लिए क्या कार्यवाही की गई है ?

भ्रम, रोजगार तथा पुनर्वासि मन्त्रालय में राज्य मंत्री (श्री भागवत भ्वा झाजाब) : (क) और (ख). राज्य सरकार से जानकारी एकत्र की जा रही है और जैसे ही यह उपलब्ध हो जायेगी, उसे सभा-पटल पर रख दिया जायेगा ।

#### कृषि भ्रम जांच प्रतिवेदन

\*321. श्री मोल्लू प्रसाद : क्या भ्रम, रोजगार तथा पुनर्वासि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि प्रथम कृषि-भ्रम-जांच 1950-51 में, दूसरी 1956-57 तथा तीसरी 1963-64 और 1965 में की गई थी तथा प्रथम और दूसरी कृषि-भ्रम-जांच के प्रतिवेदन क्रमशः 1954 और 1960 में प्रकाशित हुए थे और तीसरी जांच का प्रतिवेदन भारतीय सांख्यिकी संस्था तथा भ्रम विभाग, शिमला को पहले ही प्राप्त हो चुका है ;

(ख) यदि हां, तो क्या उक्त प्रतिवेदनों को एक-एक प्रति सभा-पटल पर रखी जायेगी ; और

(ग) यदि हां, तो कब तक ?

भ्रम, रोजगार तथा पुनर्वासि मन्त्रालय में राज्य मंत्री श्री (भागवत भ्वा झाजाब) : (क) जी हां, पहली कृषि भ्रमिक जांच 1950-51 में और दूसरी 1956-57 में की गई । इनसे संबंधित रिपोर्टें क्रमशः 1954 और 1960 में प्रकाशित की गई । तीसरी जांच, जो ग्रामीण भ्रमिक जांच कहलानी है, दो दौरों में 1963-64 और 1964-65 में की गई । 1963-64 में एकत्रित प्रांकड़ों के एक पड़लू में संबंधित रिपोर्टें भारतीय सांख्यिकीय संस्थान द्वारा तैयार की जा चुकी है ।

(ख) और (ग) : पहली और दूसरी कृषि भ्रमिक जांचों की रिपोर्टें संसद के पुस्तकालय में उपलब्ध हैं । जहां तक ग्रामीण भ्रमिक जांच का संबंध है, 1963-64 के एकत्रित प्रांकड़ों की नालिका बनाने का कार्य भारतीय सांख्यिकीय संस्थान द्वारा पूर्ण हो चुका है । सन् 1963-64